

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.07.2024 AT 10:30 AM

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|----------------------------------|-------------------------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/1191/2024 in Company Petition IB/302/2022 |
| NAME OF THE COMPANY | |
| NAME OF THE PETITIONER(S) | Bank of Baroda |
| NAME OF THE RESPONDENT(S) | G. Praveen Kumar |
| UNDER SECTION | 95 of IBC |

ORDER

IA(IBC)/1191/2024

Present: Ld. Counsel Mr. Srikanth Rathi for the Applicant.

Respondent No.1 served but not present. Hence, set ex-parte. Issue fresh notice to the Respondent No.2. **Matter is adjourned to 09.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)